

Man flags panchayat funds misuse, assaulted

Collector Kranthi Kumar Pati says police told him no such attack took place during gram sabha meeting in Arasur

EXPRESS NEWS SERVICE @ Coimbatore

A social activist who levelled fund misappropriation allegations against the village panchayat during the gram sabha meeting in Arasur village on Monday was assaulted by a group of people.

According to sources, A Rameshkumar (36), founder of NGO Ulaga Pasmalai Puratchi Iyakkam, resides at Arasur and operates a power loom unit. He attended the gram sabha meeting held at the Arasur village panchayat office and he raised questions against the panchayat administration on alleged fund misappropriation and asked for time to speak on the issue in front of the public. But he was allegedly denied permission and a group of people supporting the panchayat administration took him away from the meeting and assaulted him, said sources. Rameshkumar said, "The special officers who had managed the works



Collector Kranthi Kumar Pati took part in gram sabha meeting in Achipatti | EXPRESS

from 2016 to 2019 were involved in fund misappropriation of up to ₹3.5 crore in Arasur village panchayat. Also, they collected ₹4,700 from each villager two years ago on the pretext of offering water connections under the Jal Jeevan Mission. Even after the scheme was not approved by Arasur panchayat, they did not return the amount and they also failed to provide

water connections. Likewise, I found several issues in this village panchayat and requested answers in writing through the RTI. As they refused to respond to my petitions, I took around 18 petitions to appeal before the state information commission. On Monday, I asked for time to speak about my allegations before the public. But a gang beat up me severely in favour of the

VILLAGERS LAUNCH HUNGER STRIKE

Tiruppur: A section of villagers in Sukkampalayam panchayat began a hunger strike on Monday to highlight civic problems in front of the school where the grama sabha meet was held. They said drinking water was supplied once in thirty days and that the overhead water tank has not been cleaned for two years. Further, they said panchayat officials did not take action on people taking illegal water connections. The BDO and police tried to pacify the villagers, but they did not relent and said they would continue their protest till their demands are addressed.

people who were involved in the misappropriation."

Rameshkumar was admitted in the Coimbatore Medical College Hospital after he complained of chest pain. He also lodged a complaint with Sulur police.

Responding to the incident

CCMC decides not to extend contract for street light maintenance

ARAVIND RAJ @ Coimbatore

THE Coimbatore City Municipal Corporation (CCMC) Council has decided not to extend the contract for maintenance of street lights to the two current contractors due to their negligence in work.

With most street lights not functioning properly, councilors are at the receiving end of criticism from people as poorly lit areas give rise to anti-social activities.

Following this, a team of officials from Chennai conducted a quality check of the items and found that the material used were of poor quality.

According to sources, the chief engineer of CMA had instructed the civic body on February 15, 2021, that street lights-related work must be continued only after obtaining the necessary approval of the CCMC Council every year. The council had given its approval for installing street lights from January 6, 2021, to January 5, 2023. Apart from that, CCMC commissioner had approved extension of works till January 6, 2023.

With the contract set to expire by January 2024, the civic body proposed to extend the contract of the two companies for three years and sought the council's approval for it, but it was turned down.

Several councillors suggested that the civic body look for new players.

Ward 98 councillor Udhaya Kumar said, "The current contractor has not been maintaining the streetlights properly, and people are suffering. We don't know who the owner of the company that maintains the streetlight is. There are a lot of complaints against the private player. So the approval must not be given."

Mayor Kalpana Anandakumar admitted there have been complaints against the private players. "A grace period of one month shall be provided to the contractors for maintaining the street lights. If they are not properly maintaining the street lights, we shall cancel the contract and float a new tender for the maintenance works," she said, and instructed officials to monitor the works.

A grace period of one month shall be provided to the contractors for maintaining the street lights. If they are not being maintained properly, we shall cancel the contract and float a new tender

CCMC Mayor

Return to work or face action, dept tells part-time teachers

EXPRESS NEWS SERVICE @ Coimbatore

EVEN as a section of part-time teachers are staging an indefinite protest in Chennai for the past nine days demanding regularisation of jobs, the district school education department has directed all part-time teachers to report to work on Tuesday and warned of action against those who do not turn up at their respective schools.

"With classes resuming on Tuesday after the quarterly ex-

aminations, some part-time teachers said they may not report for work. Following this, district officers verbally instructed that part-time teachers should come to the classes on Tuesday without fail. If anyone fails to report for work, headmasters will serve memo to them," he said.

According to sources despite giving warning, some part-time teachers have decided to continue with their protest in Chennai as talks with the government failed.



TRUNK TALES

A large number of people visited the photo exhibition "Elephants forever: Celebrating the National Heritage Animal" organised by forest department at Race Course on Sunday | S SENBAGAPANDIYAN

Mass prayers may lead to radicalisation: Intel officers

CONTINUED FROM PAGE 1

INTELLIGENCE and vigilance staff have consistently denied Muslim prisoners access to the mosque, he said.

"Vigilance authorities claim that allowing mass prayers could lead to unwanted influence and radicalisation. Authorities say that Muslim inmates may propagate terrorist ideas in the prison," said a Muslim inmate. "We have repeatedly protested against the closure of the mosque. Whenever we seek permission to pray, vigilance staffs ask us to pray within our cells," he said. Inmates also complain about lack of facilities for ablution, the ritual washing of hands and feet before prayer, which is an integral part of Islamic worship.

"When we request water for ablution, authorities tell us to use the water from the toilet in our cells," said another prisoner. Inmates also claim they are prohibited from wearing a skullcap.

When contacted by TNE, DIG R Rajalakshmi, said, "The mosque was closed during the pandemic. I don't know about the current status. There is no role for vigilance in this. Will check on this."

(Read full story on www.newindianexpress.com)

Only nat'l commission can cancel minority status: HC

CONTINUED FROM PAGE 1

"IN the remaining 50% seats, filled on merit from general category, students of the minority community can be admitted on merit," it said.

Underscoring the fact that the power to cancel the minority status of an educational institution vests only with the National Commission for Minority Educational Institutions, the bench said admitting more than 50% students from a minority community would not lead to the cancellation of such

Price drops to ₹6 per kilo in Kovai, farmers leave tomatoes in plants

M SARAVANAN @ Coimbatore

THE price of tomatoes has gone down to ₹6 per kg from ₹150 per kg in two months in the wholesale market and ₹10 in the retail market in Coimbatore.

According to sources, the increasing arrival of produce to the market has reached up to 200 tonnes per day in the district, which is one of the main reasons for the dropping of prices. Due to this, many farmers stopped harvesting matured tomatoes.

KR Sadhasivam, a farmer who has cultivated tomatoes on his farm in Kuppanur in Perur Taluk, said, "The input cost for tomato cultivation in an acre comes up to ₹1.20 lakh. We got a yield of 15 boxes (15 kg per box) in three acres of land, when the price stood above ₹150 per kg. Now, we harvest up to 50 boxes from the same field as climatic conditions support the



PICT: S SENBAGAPANDIYAN

yield. However, the price has dropped down in the market."

"To pluck tomato from the crop, we spend ₹350 wage to per labour; ₹10 per box to transport to market and ₹8 as commission to mandi against ₹100. On Sunday, the rate for a box stood at ₹90. We didn't get any profit after taking the harvested produce to the market," he said.

He said that he made an attempt with the support of Tamil Nadu Agricultural University to make value-added products when price plummeted but faced loss and dropped after it.

IN TIRUPPUR ITK volunteers not regular to work: Parents

SARAVANAN MP @ Tiruppur

ILLAM Thedi Kalvi, a literacy programme launched by the state government in October 2022 aimed at bridging the learning gap of students of Classes 1 to 8 in rural areas, is not serving the purpose in the district of late as volunteers often fail to turn up for the classes.

Palli Kalvi Kootamaippu (PKK) - coordinator Su Moorthi said ITK could be termed a boon for poor students in rural segments as a volunteer would teach children in the evening hours. "Initially, there were some shortcomings, children were late and volunteers convinced the parents to send children to the classes. Slowly it became a success. However, now, we find many volunteers are irregular and remain absent for many days. This has reduced its effectiveness."

M Senthil Kumar, a parent from Avinashi said, "The reason for irregularities is low payment. Around ₹1,000 is given to volunteers and they are upset about it. They take up the posting and work till they find a regular work and quit abruptly. We couldn't find a replacement when one volunteer leaves or is regularly absent. But, many volunteers are regular to work."

An official from the School Education Department (Tiruppur District) told TNE, "Around 7,255 centres were created, including 4,105 for students of Classes 1 to 6 and 3,150 for students of Classes 6 to 8. There are over 7,957 volunteers in the entire scheme, but we found 1,526 volunteers with irregularities. Among them, some of the volunteers are absent claiming reasons like fever, low salary and shifting to regular jobs. We are holding discussions with top officials about the issue. One must note, that 5,729 volunteers are regular in work"

Ensure timely payment to volunteers: Association

Coimbatore: The Tamil Nadu High and Higher Secondary Graduate Teacher Association has said monthly honorarium should be ensured to volunteers of Ilam Thedi Kalvi. Association treasurer T Arunandham said volunteers are facing difficulties in getting payment every month and some volunteers did not receive it for up to six months. Even if they approached higher officers, no action was taken, he added.

Khader sales begins in Nilgiris

Nilgiris: Collector M Aruna inaugurated festival sales at Khadi store at Charring cross. Speaking on the occasion, she said the Tamil Nadu Khadi and Village Industries Board has announced each 30% discount on Khadi and Silk as part of Gandhi Jayanti and ahead of Deepavali. Likewise 30% discount for polyester and 20% discount for woolen clothes will also be provided. Various household products are developed by the members of Self Help Group and artisans who have made Kolu dolls are kept for sales.

'No problem in CMCH scan centre'

Coimbatore: Coimbatore Medical College Hospital Dean Dr A Nirmala described as false messages on social media that scan machines in the hospital were not functioning. After some social media posts claimed many patients were affected as scan machines didn't function, she said, "The messages are not true. The CT scan machines in the hospital are functioning as usual. A total of 31 scans were carried out on Oct 1 from 2 pm to 8 pm and 33 scans were taken on Oct 1 from 8 PM to 8 AM on Oct 2."

ARMED GANG ROBS YOUTHS

EXPRESS NEWS SERVICE @ Coimbatore

A six-member gang barged into a house at Eeachanari in the city and robbed the residents after assaulting them in the wee hours of Sunday.

According to police, K Dinesh (19) from Kamakur village in Tiruvannamalai lodged a complaint with Sundarapuram police on Sunday afternoon alleging that he and six of his friends, who stayed in a rental room at Muthu Nagar near Eeachanari were assaulted and robbed by six people. He said at around 3 am on Sunday, when he and his friends were sleeping, a gang allegedly entered their room with iron rods and wire and assaulted them. They then asked the youths to hand over their cash to them. When they said that they didn't have money, the gang took away three laptops and eight mobile phones from the room.

Two residents, N Alwar (21) from Muthu Nagar in Thoothukudi and B Karan (19) from Bodinayakanur in The-ni district, suffered injuries. A case has been registered and three special teams have been formed to arrest the gang.

PAY TAX BY OCT 31, GET 5% INCENTIVE: CORPN

Coimbatore: The Coimbatore City Municipal Corporation has announced 5% incentive for people who pay property tax for the second half of the current financial year before October 31. The tax can be paid at all tax collection centres of the CCMC or at tnurbanepay.tn.gov.in

NAME CHANGE
I, JENNIFER MARYLIN GRACE, daughter of S. Siluvai Jerald, born on 24/08/1998 (Place of Birth: Madurai), residing at No. 1-C, Periya Thottam Colony 1st Street, Veerakeralam Road, Sugarcane Breeding Institute (P.O.), Coimbatore -641 007, shall henceforth be known as S. JENNIFER MARYLIN GRACE - JENNIFER MARYLIN GRACE

GOVERNMENT OF ANDHRA PRADESH
Water Resources Department
O/o. the Chief Engineer, Hydrology

Tender Notice

1) Tender Notice No.NHP/APS/WRC/01/2023-24. Work description: Construction of Regional Data Centre at Vijayawada under National Hydrology Project (NHP). 2) PID & Package No.: 12890 & NHP-2021-22 -APSW-77638_1. 3) Start/Last date/ Time of Tender document schedules available From 03. 10.2023 at 10.00 AM to 02.11.2023 upto 3.00 PM. 4) Start/Last Date/ Time for Submission of Tenders: From 16.10.2023 at 11.00 AM to 02.11.2023 upto 3.30 PM. 5) Pre-Bid meeting: 11.10.2023 at 11.00AM O/o. Chief Engineer, Hydrology, Vijayawada. 6) Bid Opening Date, Time and Place and Address of the Superintending Engineer concerned : 02.11.2023 from 4:00 PM onwards. Superintending Engineer, O/o Chief Engineer, Hydrology, Water Resources Department, H.No.76-16-16, 2nd Floor, Lane beside Residence Smart, Bhavanipuram, Vijayawada-AP-520012. Interested authorized/ reputed Bidders may obtain the tender schedule from <https://tender.aeprocurement.gov.in> For further details visit <https://eprocure.gov.in/eprocure/app>, <http://nhp.mowr.gov.in/TenderDetails.aspx> and <http://irrigationap.cgg.gov.in/wr/getTenderDigest>. Contact: 8919434901, Email: andhrasw@ap.gov.in.

Sd/- Chief Engineer, Hydrology, Vijayawada
DIPR No.2383PP/CL/ADVT/1/1/2021-22, Dt:29/09/2023

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF CBC FASHIONS (ASIA) PRIVATE LIMITED

RELEVANT PARTICULARS

Sr No.	Particulars	Details
1	Name of corporate debtor	CBC FASHIONS (ASIA) PRIVATE LIMITED
2	Date of incorporation of corporate debtor	20/06/2008
3	Authority under which corporate debtor is incorporated / registered	ROC-COIMBATORE
4	Corporate Identity No./ Limited Liability Identification No. of corporate debtor	U1810112008PT014581
5	Address of the registered office and principal office (if any) of corporate debtor	11, C.B.C. BUILDING, M.R. NAGAR, K.N.P. COLONY (P.O.), DHARAPURAM ROAD, TIRUPUR-641608, TAMILNADU
6	Insolvency commencement date in respect of corporate debtor	25/09/2023 (Order Received on 30/09/2023 at 7.05 PM)
7	Estimated date of closure of insolvency resolution process	24/03/2024 (180 Days from the commencement of the Resolution Process)
8	Name and registration number of the insolvency professional acting as interim resolution professional	Viswanathan Rajagopalan IBBI/IPA-003/ICAI-N-00275/2020-2021/13069
9	Address and e-mail of the interim resolution professional, as registered with the Board	PLOT No. 4, 1/787A, DEVANAI NAGAR II STREET, MADIPAKKAM, CHENNAI-600091, TAMILNADU Email: viswanathan.raj@gmail.com
10	Address and email to be used for correspondence with the interim resolution professional	PLOT No. 4, 1/787A, DEVANAI NAGAR II STREET, MADIPAKKAM, CHENNAI-600091, TAMILNADU Email: cbcfashions.cirp@gmail.com
11	Last date for submission of claims	14/10/2023 (14 Days from the commencement of the CIRP Process)
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable.
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://ibbi.gov.in/en/home/downloads Sr.No.1: Forms under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 (b) NOT APPLICABLE

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the CBC FASHIONS (ASIA) PRIVATE LIMITED on 25/09/2023 (Order Received on 30/09/2023 at 7.05 PM). The creditors of CBC FASHIONS (ASIA) PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 14/10/2023 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties. Name and Signature of Interim Resolution Professional:

VISWANATHAN RAJAGOPALAN
Interim Resolution Professional
IBBI/IPA-003/ICAI-N-00275/2020-2021/13069
Mobile: 6379252959

Date and Place : 03/10/2023, TIRUPUR

